

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**E.P. No. 1 of 2012 in
Appeal No. 21 of 2006**

Dated : 14th February, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Chattisgarh State Power Distribution Co. Ltd. ... Appellant/(s)

Versus Petitioner

Gujarat Urja Vikas Nigam Ltd. & Ors.Respondent(s)

**Counsel for the Appellant/(s) : Ms. Suparna Srivastava with
Petitioner Mr. A. Bhatnagar (Rep.)**

ORDER

It is submitted by the learned counsel for the Petitioner/Appellant that notice has been sent to the Respondents through registered post, but acknowledgement is yet to be received, therefore, she seeks some more time.

Post the matter on **28.02.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs